

Annexure -7

Name of the Corporate Debtor **SUNSHINE INFRABUILD CORPORATION LIMITED**
Date of commencement of CIRP **17.12.2019**
List of Creditors as on **06.08.2020**
List of operational Creditors (Government Dues)

Please note that claims are provisionally admitted based on documents submitted with declaration under provision of I & B code. The amount shall be modified in accordance to provision of code and upon updation of records, substantive evidence and documents. The creditors are advised to submit IRP/RP the desired details, information and documents promptly failing may cause negative impact on their respective claim.

(Amount in Rs.)

S. No	Details of Clamant			Details of Claim Received		Details of claim admitted						Amount of Contingent Claim	Amount of any Mutual dues, that may be set off	Amount of Claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No	Date of receipt	Amount Claimed	Amount of claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether Related Party	% of Voting Share in COC, if applicable					
1	Income Tax	Central	1	25.06.2020	595260288	595260288	Income Tax demand	NIL	NIL	No	NIL	NIL	NIL	NIL	NIL	
		Total			595260288	595260288										

.....Sd.....

PAWAN KUMAR GOYAL

Resolution Professional in the matter of

Sunshine Infrabuild Corporation LimitedRegistration Number: **IBBI/IPA-001/IP-P00875/2017-18/11473**Reg. email: Ca.pawangoyal@gmail.comComm. Email: cirpsicl@gmail.com

304, D.R. Chamber, Opp. PP Jewellers,

12/56,D.B. Gupta Road, Karol Bagh, New Delhi-110005

Place: Delhi

Date: 06.08.2020